

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 221
(IB)-1091(ND)18
IA/3351/2023

IN THE MATTER OF:

M/s. Pro Sportify Pvt. Ltd.

...

Appellant/Petitioner

Versus

M/s. vivid IT Solutions Pvt. LTd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 20.03.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant :

For the Respondent :

For the Liq. : Adv. Aman Sharma, Adv. Arpit Sharma for
Bimal Kumar Sharma, Adv. Anurag Anand

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 09.05.2024.

Sd/-
(COURT OFFICER)